

**GOVERNMENT OF INDIA  
PANCHAYATI RAJ  
LOK SABHA**

UNSTARRED QUESTION NO:2649  
ANSWERED ON:12.03.2015  
RELEASE OF FUNDS  
Patil Shri A.T. (Nana)

**Will the Minister of PANCHAYATI RAJ be pleased to state:**

- (a) whether the Union Government has released any funds for the works undertaken by the Panchayati Raj Institutions in the country;
- (b) if so, the details thereof, State-wise especially for Maharashtra during the Twelfth Five Year Plan, year wise; and
- (c) the works still pending in each State especially in the said Plan?

**Answer**

MINISTER OF STATE IN THE MINISTRY OF PANCHAYATI RAJ (SHRI NIHAL CHAND)

(a) to (c) Under the District component of Backward Regions Grant Fund Programme (BRGF) of the Ministry of Panchayati Raj, funds are released for the local bodies through the State Governments. Funds under the Programme provide financial resources for supplementing and converging existing developmental inflows into identified backward districts so as to bridge critical gaps in local infrastructure and other development requirements that are not being met through existing inflows. The State-wise details of funds, including for Maharashtra, released under BRGF during the Twelfth Five Year Plan, year-wise, are attached as Annexure. The grant under BRGF is untied and can be used for any work preferred by the Panchayat/Municipality, so long as it fills a development gap and the identification of the work is decided with peoples participation. Thus, a list of pending works is not maintained in the Ministry.